

ITEM NO.13 Court No.1 (Video Conferencing) SECTION IX

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s).17471-17476/2019

(Arising out of impugned final judgment and order dated 16-07-2019 in WPL No. 560/2019 16-07-2019 in PILL No. 39/2019 16-07-2019 in PILL No. 44/2019 16-07-2019 in PILL No. 40/2019 16-07-2019 in PILL No. 36/2019 16-07-2019 in PILL No. 25/2019 passed by the High Court Of Judicature At Bombay) MUNICIPAL CORPORATION OF GREATER MUMBAI

Petitioner(s)

VERSUS

WORLI KOLIWADA NAKHWA MATSYA VYAVASAY SAKHARI SOCIETY LTD. & ORS.

Respondent(s)

(With IA No. 23992/2020 - APPROPRIATE ORDERS/DIRECTIONS and IA No. 44086/2020 - CLARIFICATION/DIRECTION and IA No. 56172/2020 - CLARIFICATION/DIRECTION and IA No. 108088/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No. 171112/2019 - INTERVENTION APPLICATION and IA No. 55998/2020 - INTERVENTION/IMPLEADMENT and IA No. 121308/2019 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES and IA No. 108954/2019 PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES and IA No. 21648/2020 - VACATING STAY)

WITH SLP(C) Nos.18122-18127/2019 (IX)
(FOR ADMISSION and I.R. and IA No.108786/2019-PERMISSION TO FILE PETITION (SLP/TP/WP/..))

SLP(C) Nos.18141-18146/2019 (IX)
(WITH APPLN. (s) FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 108820/2019 and FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 193110/2019 and IA No. 108820/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No. 193110/2019 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Date : 17-08-2020 These matters were called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE A.S. BOPANNA
HON'BLE MR. JUSTICE V. RAMASUBRAMANIAN

For Petitioner(s) Mr. Tushar Mehta, Ld. SG
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Mr. Manoj wad, Adv.
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Ms. Sukriti Jaggi, Adv.
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Mr. Tushar Hathiramani, Adv.
Mr. Bhuvan Deshmukh, Adv.
Mr. Rohan Mirpury, Adv.
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For Respondent(s)/ Mr. Chander Uday Singh, Sr. Adv. Applicant(s)
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Ms. Sugandha Yadav, Adv.
Ms. Rishika Harish, Adv.

Mr. Rahul Chitnis, Adv.
Mr. Sachin Patil, AOR

Mr. Gopal Sankaranarayanan, Sr. Adv.
Ms. Pooja Dhar, Adv.

UPON hearing the counsel the Court made the following
O R D E R List

these matters on 04.09.2020.

In the meantime, the petitioners are directed to complete the
service on the unserved respondents in all the matters.

(SANJAY KUMAR-II)
ASTT. REGISTRAR-cum-PS

(INDU KUMARI POKHRIYAL)
ASSISTANT REGISTRAR